

**HIGH COURT OF MANIPUR
AT IMPHAL**

ORDER

Imphal, the 7th February, 2022

No. HCM/MJS/T-1/92-Estt./1847 : In supersession of earlier orders and in the interest of better administration of the High Court of Manipur and District Courts, Hon'ble The Chief Justice is pleased to order transfer and posting of the following MJS Grade – II Officers as under:

Sl. No.	Name of the Judicial Officer(s)	Present Posting	New Posting	Remarks
1.	Shri Alek Muivah	Jt. Registrar (Judl.), High Court of Manipur	CJM, Imphal West	
2.	Smt. Ashem Tarunakumari Devi	CJM-cum-Civil Judge, Sr. Divn., Senapati		Additional Charge of Secretary, DLSA, Senapati and JMFC-cum-Civil Judge, Jr. Divn., Kangpokpi
3.	Shri Shubham Vashist	Secretary, DLSA, Senapati	Jt. Registrar (Judl.), High Court of Manipur	Additional Charge of Deputy Registrar (Judl.), High Court of Manipur

Shri Alek Muivah shall hand over the charge of Jt. Registrar (Judl.) with i/c Deputy Registrar (Judl.), High Court of Manipur to Shri Shubham Vashist and shall proceed to take the charge of CJM, Imphal West from Shri K. Nirojit, i/c CJM, Imphal West. Shri Alek Muivah will be the first mover.

Shri Shubham Vashist shall hand over the charge of DLSA, Senapati to Smt. Ashem Tarunakumari Devi, CJM-cum-Civil Judge, Sr. Divn., Senapati as additional charge and she shall continue to hold the additional charge of JMFC-cum-Civil Judge, Jr. Divn., Kangpokpi.

This order shall come into force with effect from **08.02.2022** forenoon.

By Order etc.

Sd/-

**(GOLMEI GAIPHULSHILLU)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR**

Copy to:-

1. The Accountant General (A&E) Manipur, Imphal.
2. The Commissioner Law, Government of Manipur.
3. All the District & Sessions Judges/Presiding Officers/Addl. District & Sessions Judges.
4. The Registrar (Judl.)/Registrar (Vigilance)/(Admn. PM&P), High Court of Manipur.
5. The Director, Management Information System (MIS), Govt. of Manipur.
6. The Joint Director, Manipur Judicial Academy.
7. The Joint Registrar (Judl. & Bench)/(Admn. PM&P), High Court of Manipur.
8. All the Chief Judicial Magistrates/Civil Judges (Sr. Divn.)

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9. Persons Concerned.
10. All the Deputy Registrars, High Court of Manipur.
11. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
12. The System Analyst, High Court of Manipur
- *He is requested to upload the same to the Official website.*
13. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir.
14. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran.
15. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh.
16. The Private Secretary to the Director, Manipur Judicial Academy.
17. The Private Secretary to Registrar General. High Court of Manipur.
18. The Superintendent (Estt. II), High Court of Manipur.
19. The Guard File/Notice Board/Concerned File.

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